

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 14th March, 2024

NO. HC.VII-133(Pt.-I)/2014/2407/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **3 (three)** day "**Orientation programme on *New Criminal Laws***", scheduled to be held from **20-03-2024** to **22-03-2024** at the Central Academy for Police Training (CAPT), Bhopal in place of **Smti R. Lalduhawmi**, Judge, Special Court, NDPS Act, Aizawl and **Smti Juhi Gogoi**, Sub-Divisional Judicial Magistrate(S), Dhubri who have been exempted from attending the aforesaid conference.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1	Shri Saptarshi Das Civil Judge (Jr. Div) No. 5 Kamrup (M) (under order of transfer as Deputy Registrar (Bench), Gauhati High Court, Guwahati)	9706578140	dassaptarshi12@gmail.com
2	Ms. Josangzeli Tlau Civil Judge (Jr. Div.)-cum JMFC, Serchhip	7085362573	tlaujojo@yahoo.com

The programme schedule for the aforesaid orientation program is enclosed herewith.

Further, the aforesaid Officers are requested to submit a report after completion of the programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

NO. HC.VII-133(Pt.-I)/2014/2408-2430 /A **Dated: 14-03-2024**

Copy forwarded for information & necessary action to:

1. The Director, Central Academy for Police Training, Bhopal.
2. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
3. The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.

4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

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8. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the concerned Judicial Officers about this notification accordingly)

11. The District and Sessions Judge,
Dhubri / Kamrup (M)

(He is requested to inform the concerned Judicial Officers about this notification accordingly)

12. Smti R. Lalduhawmi, Judge, Special Court, NDPS Act, Aizawl
13. Smti Juhi Gogoi, Sub-Divisional Judicial Magistrate(S), Dhubri
14. Shri Saptarshi Das, Civil Judge (Jr. Div) No. 5 Kamrup (M)

(Under order of transfer as Deputy Registrar (Bench), Gauhati High Court, Guwahati)

15. Ms. Josangzeli Tlau, Civil Judge (Jr. Div.)-cum JMFC, Serchhip